



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 588/2022 & CM APPL. 25280/2022(Lengthy Synopsis & List Of Dates)

SHIPRA ESTATE LIMITED Through:

..... Petitioner Mr. Shubhanshu Gupta, Adv.

Saurabh Seth, Advs.

versus

#### INDIABULLS HOUSING FINANCE LIMITED & ORS. ..... Respondents Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Karn Wethra , Ms. Vishnity Sahni and Mr.

### CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA

%

\$~1

# <u>O R D E R</u> 15.11.2022

Learned counsel appearing for the petitioner prays for accommodation.

Acceding to that request, this matter shall stand adjourned to be called again on 21.04.2023.

### YASHWANT VARMA, J.

NOVEMBER 15, 2022 *bh* 

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 16/05/2025 at 15:58:23